

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 496 OF 2018 IN
DFR NO. 930 OF 2018

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D.Dubey, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Anna Malhotra for R-1

Mr. Jafar Alam
Mr. Arjun Agarwal for R-2

ORDER

List the matter on **23.01.2019 (Wednesday) at 2.30 p.m.** as agreed by the learned counsel appearing for both the parties.

(S.D.Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member